

Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Modern Bakeries (India) Limited, New Delhi, for the year 1980-81.
- (2) Annual Report of the Modern Bakeries (India) Limited, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT. 3326/82]

REPORTS OF COMPTROLLER AND AUDITOR GENERAL OF INDIA FOR 1981 UNION GOVERNMENT (COMMERCIAL) RE (i) COTTON CORPORATION OF INDIA LTD. (ii) ALLOY STEELS PLANT DURGAPUR (iii) CENTRAL COAL WASHERIES ORGANISATIONS AND (iv) INDIA TOURISM DEVELOPMENT CORPORATION LTD.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table a copy each of the following reports (Hindi and English versions) under article 151 (1) of the Constitution:—

(1) Report of the Comptroller and Auditor General of India for the year 1981—Union Government (Commercial) Part V—The Cotton Corporation of India Limited.

(2) Report of the Comptroller and Auditor General of India for the Year 1981—Union Government (Commercial) Part VI Alloy Steel Plant Durgapur.

(3) Report of the Comptroller and Auditor General of India for the year 1981—Union Government (Commercial) Part VII—Central Coal Washeries Organisation.

(4) Report of the Comptroller and Auditor General of India for the year 1981—Union Government (Commercial) Part VIII—India

Tourism Development Corporation Limited.

[Placed in Library See No. LT-3327/82]

13.05 hrs.

The Lok Sabha adjourned for Lunch till five minutes past Fourteen of the clock.

The Lok Sabha re-assembled after Lunch at Twelve minutes past Fourteen of the Clock.

[MR DEPUTY-SPEAKER in the chair]

CALLING ATTENTION TO
MATTER OF URGENT PUBLIC
IMPORTANCE

REPORTED KILLING OF 21 ARMY PERSONNEL IN AN AMBUSH NEAR IMPHAL BY PLA EXTREMISTS.

SHRI CRINTAMANI PANIGRAHI (Bhubaneswar) : I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon ;

“Reported killing of 21 army personnel in an ambush of Military vehicles near Imphal on 19th February, 1982 by People’s Liberation Army extremists.”

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : Sir, at about 10.30 A.M. on 19th February, 1982, a convoy consisting of three vehicles belonging to an Army Regiment carrying one officer, 3 Junior Commissioned officers, 36 other ranks and one